

to bring an effective and speedy end to the rebel Rhodesian Government on the ground that limited economic sanctions voted by the Security Council in December 1966 have failed.

SUPPLY OF U.S. MADE TANKS BY WEST GERMANY TO PAKISTAN

45. SHRI TULSIDAS DASAPPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have verified the press reports regarding the supply of U.S. made tanks by West Germany to Pakistan;

(b) if so, the result thereof;

(c) the action taken by Government in the matter; and

(d) whether any further development has taken place during the last three months in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (d). The Government had taken up the question of reported supply of U.S. made tanks by West Germany to Pakistan, with the Governments of the Federal Republic of Germany and U.S.A. Both these Governments have assured us that no such supplies had been made or would be made to Pakistan either directly or indirectly.

CLOSED-DOOR MEETINGS OF SECURITY COUNCIL

46. SHRI D. C. SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the proposed plan of the U.N. Secretary-General for closed-door meetings of the Security Council; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Yes, Sir. The proposal has not yet been discussed by the Security Council and the Government of India have not therefore expressed any views on it.

TALKS WITH CHINA ABOUT INDIAN PROPERTY IN TIBET

47. SHRI D. C. SHARMA :
SHRI NIHAL SINGH :
SHRI S. C. SAMANTA :
SHRI P. N. SOLANKI :
SHRI SHRICHAND GOEL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether China has asked India for talks to settle terms for the take-over of the Indian property in Lhasa, Gartok and Yatung in Tibet by the Chinese Government;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken or proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). After taking over the leased land and properties of the erstwhile Indian Consulate-General in Lhasa and the Indian Trade Agency in Yatung and Gartok, the Chinese Government have offered to discuss the prices of the same. The Government of India have protested to the Chinese Government against the latter's unilateral and arbitrary action in taking over these properties and stated that they reserve their right to take further appropriate action.

TALKS WITH CHINA

48. SHRI D. C. SHARMA :
SHRI HARDAYAL DEVGUN :
SHRI O. P. TYAGI :
SHRI RAM AVTAR SHARMA :
SHRI ATAM DAS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a proposal to start a dialogue with China without Peking's prior acceptance of the Colombo proposals;

(b) if so, the details thereof; and

(c) the steps taken so far in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

SUPPLY OF SUBMARINES AND BOMBERS BY FRANCE TO PAKISTAN

49. SHRI D. C. SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan is acquiring two 'Killer' submarines from France in the near future out of a deal for three;

(b) whether it is also a fact that Pakistan has also contracted with France to buy a few Mirage-111 supersonic fighter bombers;

(c) if so, the reaction of Government thereto; and

(d) the action taken or proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The Government of India are fully alive to the danger posed by indiscriminate acquisition of arms by Pakistan. Appropriate steps are being taken to safeguard our security.

MEDICAL CARE FOR I.A.F. PERSONNEL

50. SHRI KAMESHWAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any proposal under consideration to provide medical care which is extended to Pilots in U.S.S.R. to the personnel of the Indian Air Force; and

(b) if so, the steps taken to implement the plan ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Enquiries are being made to ascertain full details of medical cover given to the Air Force Pilots in the U.S.S.R.

(b) Does not arise.

AIR INTRUSION BY ENEMY PLANES

51. SHRI KAMESHWAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether adequate measures have been taken to detect air intrusion by the enemy planes;

(b) if so, whether distance working line has been formed; and

(c) if not, the progress made in that direction ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The extent of intrusion is determined from the point of detection of the foreign aircraft inside Indian territory to the nearest point on the international border/cease-fire line.

(c) Does not arise.

CHINESE INTRUSION INTO INDIAN TERRITORY

52. SHRI D. N. PATODIA : Will the Minister of DEFENCE be pleased to state :

(a) on how many occasions the Chinese army intruded into the Indian territory during the last three months;

(b) whether as a result of these intrusions, the Chinese have taken possession of any Indian territories and if so, the steps taken in the matter; and

(c) the loss of life and property on the Indian side during these intrusions ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Between the 1st August and 31st October, 1967, Chinese armed personnel intruded ten times into Sikkimese territory.

(b) No, Sir.

(c) No lives were lost as a result of the intrusions as such. However, in the exchange of fire that took place at Nathu La between 11th and 14th September, and Cho La on 1st October, following unprovoked Chinese firing, 88 Indian personnel were killed and 163 injured. Besides, some damage was done to our defensive positions and equipment.